

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004412/2021	KUNA @ DOLAGOBINDA MALLICK VS STATE OF ODISHA	SUJIT KUMAR DAS VS	PURIGHAT /196 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001113/2020
2	BLAPL/0004413/2021	DILLIP KUMAR MALLICK VS STATE OF ODISHA	UMACHARAN MISHRA VS	AIRPORT /129 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002577/2021
3	BLAPL/0004414/2021	DILLIP KUMAR MALLICK VS STATE OF ODISHA	UMACHARAN MISHRA VS	AIRPORT /126 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002574/2021
4	BLAPL/0004415/2021	RAJENDRA DHANUAR VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	HEMGIR /60 /2019 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000039/2019
5	BLAPL/0004416/2021	BISIKESHAN KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh *) 2(A)CC/0000007/2020
6	BLAPL/0004417/2021	BIBHUTI BHUSAN LENKA VS STATE OF ODISHA	SURYA NARAYAN SAHU VS	BADAMBADI /279 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0001554/2020
7	BLAPL/0004418/2021	SESHADEV NAYAK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	SARANAKUL /20 /2016 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh *) ST/0000113/2017
8	BLAPL/0004419/2021	SK. MUSTAQUE VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /193 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000831/2021
9	BLAPL/0004420/2021	PRADEEP KUMAR SETHY VS STATE OF ODISHA	SANJAY NARAYAN SAHOO VS	KHALLIKOTE /91 /2013 C.J.M.,BERHAMPUR(Ganjam) GR/0000183/2013
10	BLAPL/0004421/2021	NAKULA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	TANGI (KHURDA) /100 /2021 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE(POCSO) BBSR(Khordha *) TR/0000164/2021
11	BLAPL/0004422/2021	GOBINDA KUMBHAR VS STATE OF ODISHA	SUCHANTA KU JOSHI VS	PATNAGARH /96 /2021 SPL.JUDGE PATNAGARH(Balangir) Spl/0000010/2021

ORISSA HIGH COURT**FILING REPORT AS ON :11/06/2021**

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12	BLAPL/0004423/2021	DIGAMBAR ROUT VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	BHAWANIPATNA SADAR /287 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000736/2020
13	BLAPL/0004424/2021	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KU. SARANGI VS	MADHUPATNA /167 /2020 PRESIDING OFFICER CHILDREN COURT,CUTTACK(Cuttack) Spl/0000083/2020
14	BLAPL/0004425/2021	DEEPU @ DEEPAK MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /143 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrapara *) Spl/0000053/2021
15	BLAPL/0004426/2021	BAIA @ RANJIT BARIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /215 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000215/2021
16	BLAPL/0004427/2021	RABINDRA KUAMR SAHU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	GOCHHAPADA /2 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000005/2021
17	BLAPL/0004428/2021	RAHUL KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /35 /2021 S.D.J.M.,KORAPUT(Koraput) GR/0000190/2021
18	BLAPL/0004429/2021	DAS SURESH VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JUNAGARH /68 /2021 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000065/2021
19	BLAPL/0004430/2021	SIPUN SWAIN @ SIPAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /113 /2021 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000141/2021
20	BLAPL/0004431/2021	KRISHNA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /100 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000039/2020
21	BLAPL/0004432/2021	BIDU NAYAK VS STATE OF ODISHA	MANAS CHAND VS	BALUGAON P.S. /64 /2021 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha *) GR/0000103/2021
22	BLAPL/0004433/2021	PRAVAKAR MALICK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /203 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001243/2021
23	BLAPL/0004434/2021	BHIM ROHIDAS	S.S.RAY (2)	SUNDARGARH SADAR /23 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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		VS	VS	C.J.M.,SUNDERGARH(Sundargarh)
24	BLAPL/0004435/2021	STATE OF ODISHA DHABALA HARIJAN	DIPTI RANJAN BHOKTA	ST/0000044/2020 B.SINGHPUR /104 /2020
		VS	VS	JMFC, BORIGUMMA(Koraput)
25	BLAPL/0004436/2021	STATE OF ODISHA BIKRAM BIHARI BRAHMA	SIDHARTHA DAS	GR/0000224/2020 JAKHAPURA /111 /2020
		VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur *)
26	BLAPL/0004437/2021	STATE OF ODISHA SIVA SANKAR BAG @ SIBA SHANKAR BAG @ SIBANANDA NARAYAN ROUTH	SIBANANDA NARAYAN ROUTH	CT/0001865/2020 KHETRARAJPUR /75 /2021
		VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
27	BLAPL/0004438/2021	STATE OF ODISHA UMASANKAR MOHANTY	AUROVINDA MOHANTY	GR/0001130/2021 KHANTAPADA /50 /2021
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)
28	BLAPL/0004439/2021	STATE OF ODISHA AJIT KUMAR MAJHI	MANAS CHAND	Spl/0000045/2021 BHAWANIPATNA TOWN /58 /2021
		VS	VS	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
29	CMAPL/0000116/2021	STATE OF ODISHA JAYANTI MOHAPATRA	ASHOK KU. SARANGI	CT/0000145/2021 // ()
		VS	VS	// //
30	CONTC/0003257/2021	STATE OF ODISHA BIKASH CHANDRA PAL	ADV.	// //
		VS	VS	() //
31	CONTC/0003258/2021	SAROJ KUMAR MISHRA,IAS BASANTA KUMAR PATI	ADV.	// //
		VS	VS	() //
32	CONTC/0003259/2021	BASANTA KUMAR SENAPATI DR.BISWAJIT HOTA	SANTOSH KUMAR NANDA	// //
		VS	VS	() //
33	CONTC/0003260/2021	PRADIPTA KUMAR MOHAPATRA, IAS NIRANJAN TRIPATHY	ADV.	// //
		VS	VS	() //
34	CONTC/0003261/2021	SAROJ KUMAR MISHRA,IAS SIBANANDA SAHOO	ADV	// //
		VS	VS	() ()

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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35	CONTC/0003262/2021	SANJAY KUMAR SINGH, IAS MADHUSUDAN SAHOO VS CHANDRAKANTA MALLICK	ADV. VS	// // ()
36	CONTC/0003263/2021	ROSALINI PANIGRAHI VS SUSANT KUMAR BARIK	ADV VS	// // ()
37	CONTR/0000036/2021	SUBASH MOHAPATRA VS PRIYAMITA MISHRA	SHIVSANKAR MOHANTY VS	// // //
38	CRLA/0000277/2021	MAMATA JENA @ PRADHAN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// // //
39	CRLMC/0001073/2021	LAXMIPRIYA PRADHAN VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// // //
40	CRLMC/0001074/2021	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// // //
41	CRLMC/0001075/2021	LT. COL. RAKESH RANA (RETD.) VS STATE OF ODISHA (OPID)	MILAN KANUNGO VS	// // //
42	CRLMP/0000894/2021	K. RAJESH VS B. MANORAMA	P.V.BALAKRISHNA VS	// // //
43	CRLMP/0000895/2021	RANJULATA MOHANTY VS STATE OF ODISHA	BIBEKANANDA NAYAK VS	// // //
44	CRLMP/0000896/2021	SUDIPTA KUMAR PANDA VS DIRECTOR VIGILANCE,ODISHA	CHINMAYA KUMAR NAYAK VS	// // //
45	CRLMP/0000897/2021	LAXMI ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// // //

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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46	MACA/0000197/2021	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. VS DEBAKI BAI	IRSHAD CHANDRAN SAHOO 1 VS	// 0 //
47	TRP(C)/0000188/2021	ITISHREE DAS VS KUMAR RAKESH SINGH	HRUDANANDA MOHAPATRA VS	// 0 //
48	WP(C)/0017753/2021	BISWAJIT NAYAK VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
49	WP(C)/0017754/2021	SHANTILATA JENA VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	// 0 //
50	WP(C)/0017755/2021	BIJAY KUMAR PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
51	WP(C)/0017756/2021	NAROTTAM DASH VS THE BM, MAHINDRA FINANCE	H.N.MOHAPATRA VS	// 0 //
52	WP(C)/0017757/2021	JAYARAM DAS VS GOVT. OF INDIA	PAMI RATH VS	// 0 //
53	WP(C)/0017758/2021	MADHUSMITA NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
54	WP(C)/0017759/2021	BIJAYA KUMAR BEHURA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	// 0 //
55	WP(C)/0017760/2021	SUMANTA BANDKI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
56	WP(C)/0017761/2021	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
57	WP(C)/0017762/2021	RAJ KUMAR BERIHA	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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		VS	VS	0
		ADDL. COMMNR., C AND S, SAMBALPUR		//
58	WP(C)/0017763/2021	M/S. KALINGA POLLYPACK PVT. LTD.	ANUP UDAYA SENAPATI	//
		VS	VS	0
		TPCODL		//
59	WP(C)/0017764/2021	BIRAJ MOHAN MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0017765/2021	NARENDRA PANDA	AMLAN SHAKTI PAUL	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0017766/2021	BIJAYA LAXMI MISHRA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0017767/2021	PURNIMA PANIGRAHI	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0017768/2021	NARENDRA BARIK	AMULYA RATNA PANDA	//
		VS	VS	0
		MD, OFDC		//
64	WP(C)/0017769/2021	S.SANTOSH KUMAR SWAMY	BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0017770/2021	CHITTA RANJAN BADAJENA	SANGRAMJEET SENAPATI	//
		VS	VS	0
		DEPUTY COMMANDANT GENERAL, HOME GUARDS		//
66	WP(C)/0017771/2021	HIMANSHU MOHAN MOHANTY	RAMAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0017772/2021	NIRAKAR JENA	AMULYA RATNA PANDA	//
		VS	VS	0
		MD, OFDC		//
68	WP(C)/0017773/2021	RAKESH TRIPATHY	TRILOCHAN NANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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69	WP(C)/0017774/2021	STATE OF ODISHA RITARANI BEHERA VS	PRASANTA KUMAR MOHANTY VS	// // 0
70	WP(C)/0017775/2021	STATE OF ODISHA ASEEMA BEHERA VS	NIRMALCHANDRA DAS VS	// // 0
71	WP(C)/0017776/2021	ANSHUMAN BEHERA ASHALATA JENA VS	DILLIP RAY VS	// // 0
72	WP(C)/0017777/2021	STATE OF ORISSA PANKAJINI SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0
73	WP(C)/0017778/2021	RM, RBI, BBSR PANKAJINI SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0
74	WP(C)/0017779/2021	RM, RBI, BBSR DR. SAUMYA DARSAN MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
75	WP(C)/0017780/2021	STATE OF ODISHA ALOKMAYEE PALAI VS	SATYABRATA SENAPATI VS	// // 0
76	WP(C)/0017781/2021	STATE OF ODISHA RANJITA DAS @ KAR VS	PRADEEP KUMAR DAS VS	// // 0
77	WP(C)/0017782/2021	STATE OF ODISHA DIPARANI PADHIARY VS	B.DASH VS	// // 0
78	WP(C)/0017783/2021	STATE OF ODISHA PARBATI BEHERA @ PANDIT VS	BISWAJIT MOHAPATRA VS	// // 0
79	WP(C)/0017784/2021	STATE OF ODISHA SIVAPRASADA PADHI VS REGIONAL PROVIDENT FUND COMMNR. 1	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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80	WP(C)/0017785/2021	NARAYAN SATAPATHY VS COLLECTOR CUM DM, PURI	J.N.PANDA VS	// 0 //
81	WP(C)/0017786/2021	KAPILASH KANDAPAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
82	WP(C)/0017787/2021	GOBINDA BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
83	WP(C)/0017788/2021	BANDARI ROBERT VS THE COLLECTOR OF GANJAM	SUBRATA PANDA VS	// 0 //
84	WP(C)/0017789/2021	RASMITA NANDA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
85	WP(C)/0017790/2021	PUSPALATA DORA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
86	WP(C)/0017791/2021	SUNANDA PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
87	WP(C)/0017792/2021	PRAJNYA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
88	WP(C)/0017793/2021	TRILOCHAN ROUL VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// 0 //
89	WP(C)/0017794/2021	SUNITA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
90	WP(C)/0017795/2021	M/S. QUEEN READYMADE GARMENT MANUFACTURING INDUSTRIES VS STATE OF ODISHA	SANMIR KUNDU VS	// 0 //
91	ABLAPL/0007175/2021	KURTIA @ CHIRANJIB SETHI	BIPLAB KUMAR DASH	RAJNAGAR /267 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000313/2021
92	ABLAPL/0007176/2021	ALEKHA KUMAR JENA VS STATE OF ODISHA	BASUDEV BARIK VS	RAJNAGAR /239 /2021 J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000281/2021
93	ABLAPL/0007177/2021	ANANTA CHHURA VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	MURIBAHAL /69 /2021 JMFC MURIBAHAL(Balangir) GR/0000067/2021
94	ABLAPL/0007178/2021	TUNA @ DIPAK NATH @ DIPAK KUMAR NATH VS STATE OF ODISHA	JAGANNATH KAMILA VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000086/2019
95	ABLAPL/0007179/2021	SURYAKANTA DHIR @ BANKULI VS STATE OF ODISHA	JAGANNATH KAMILA VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000064/2019
96	ABLAPL/0007180/2021	JIBAN KUMAR ROUT @ SUKUTA VS STATE OF ODISHA	JAGANNATH KAMILA VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000151/2018
97	ABLAPL/0007181/2021	MADAN PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /253 /2020 S.D.J.M.,ATHMALLIK(Anugul *) GR/0000861/2020
98	ABLAPL/0007182/2021	NUTHURI BEHERA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	PURUNABAZAR /197 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001552/2021
99	ABLAPL/0007183/2021	TILOTAMA BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
100	ABLAPL/0007184/2021	ASIT KUMAR BARIK @ LATA VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /185 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000478/2021
101	ABLAPL/0007185/2021	ARUN @ ARUN KUMAR BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	PIRAHAT P.S /82 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001398/2021
102	ABLAPL/0007186/2021	LIPUNA @ PRADEEP KUMAR PRADHAN VS	BISWARANJAN DALAI VS	CUTTACK SADAR /301 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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103	ABLAPL/0007187/2021	STATE OF ODISHA FEROZ KHAN VS	H.N.MOHAPATRA VS	GR/0001231/2021 / /0) //
104	ABLAPL/0007188/2021	STATE OF ODISHA LITU @ JYOTI RANJAN SWAIN VS	DEEPAK KU. SAHOO VS	PARADEEP LOCK /143 /2021 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur *) Spl/0000041/2021
105	ABLAPL/0007189/2021	STATE OF ODISHA KIRAN BEHERA @ KIRU VS	SUNIL KUMAR SWAIN VS	ITAMATI /80 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000074/2021
106	ABLAPL/0007190/2021	STATE OF ODISHA RUDRANARAYAN NAIK VS	PARTHA SARATHI DAS VS	TURUMUNGA /35 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000586/2021
107	ABLAPL/0007191/2021	STATE OF ODISHA JAGANNATHA DAS VS	PRADEEP KUMAR PRADHAN VS	CHOUWAR /231 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001347/2021
108	ABLAPL/0007192/2021	STATE OF ODISHA SOURAV AGRAWAL VS	AMITAV TRIPATHY VS	HANDAPA /253 /2020 S.D.J.M.,ATHMALLIK(Anugul *) GR/0000861/2020
109	ABLAPL/0007193/2021	STATE OF ODISHA KIRTI CHANDRA SAHU VS	JYOTIRMAYA SAHOO VS	DARINGBADI /76 /2021 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000128/2021
110	ABLAPL/0007194/2021	STATE OF ODISHA SIPU @ SITAKANTA BEHERA VS	ASHOK KUMAR SAHOO VS	PATKURA /295 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0001364/2021
111	ABLAPL/0007195/2021	STATE OF ODISHA BRAHMA NANDA ROUT VS	MANAS CHAND VS	DHUSURI /116 /2021 J.M.F.C.,DHAMNAGAR(Bhadrak *) GR/0000264/2021
112	ABLAPL/0007196/2021	STATE OF ODISHA SUDAM PRADHAN VS	BISWAJIT MOHAPATRA VS	SORO /298 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000696/2020
113	ABLAPL/0007197/2021	STATE OF ODISHA RAHUL KUMAR SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	DHENKANAL SADAR /268 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000535/2021

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

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114	ABLAPL/0007198/2021	MADHU @ MADHUSUDAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /66 /2021 S.D.J.M.,PADAMPUR(Bargarh *) GR/0000338/2021
115	ABLAPL/0007199/2021	SURAMA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (CHATRAPUR) /202 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000518/2021
116	ABLAPL/0007200/2021	UDAYA MISHRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /216 /2021 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000208/2021
117	ABLAPL/0007201/2021	SK. MOHAMAD MAHASIN @ SK. MD. MOHSINROHITRANJAN RAY VS STATE OF ODISHA	VS	CHANDRASEKHARPUR /270 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0003183/2021
118	ABLAPL/0007202/2021	TITU ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /269 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0001427/2021
119	ABLAPL/0007203/2021	JASOBANTA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	N.T.P.C. /85 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0001005/2021
120	ABLAPL/0007204/2021	BIKASH KUMAR SAHOO @ BIKASH SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	TOMANDO /13 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0000305/2021
121	ABLAPL/0007205/2021	MANTU @ SIRSHA SAHAYA SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /220 /2021 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000211/2021
122	ABLAPL/0007206/2021	OM PRAKASH SHAW@ VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /157 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0000725/2021
123	ABLAPL/0007207/2021	BAPU @ SIBASANKAR SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /159 /2021 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000349/2021
124	ABLAPL/0007208/2021	MIRZA IBRAR BAIG VS STATE OF ODISHA	KALPATARU MISHRA VS	SALIPUR /120 /2021 J.M.F.C.,SALIPUR(Cuttack) GR/0000372/2021
125	ABLAPL/0007209/2021	PRAKASH JENA @ PRAKASH KUMAR JENA @ SANTI NARAYAN MISHRA (4)		/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0007210/2021	JANDA @ HIMANSHU RAM	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /489 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)
		STATE OF ODISHA		GR/0001207/2020
127	ABLAPL/0007211/2021	RAMESH PATRA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /204 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
		STATE OF ODISHA		GR/0000335/2021
128	ABLAPL/0007212/2021	MEERA PARMAR	RAJENDRA NARAYAN ROUT	KEONJHAR TOWN /167 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
		STATE OF ODISHA		GR/0000636/2021
129	WPC(OA)/0000814/2017	SUSHANTA KUMAR DASH	M/S SURYA NARAYAN PATNAIK, U. PATNAIK, C. PANDA, K.C. PANIGRAHY	
		VS	VS	()
		STATE OF ODISHA		//
130	WPC(OA)/0001123/2019	PRAVAT KUMAR NAYAK	M/S R.K. BISOI, K.C. NAYAK, B.K. PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
131	WPC(OAC)/0000957/2019	SHIBARAM SAHOO	M/S BIJAYA KUMAR PATTANAİK, A. PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
132	CONTC(CPC)/0000396/2014	SRIDHAR SAHOO	M/S J.K. LENKA, P.K. BEHERA	//
		VS	VS	()
		BISHAL DEV, IAS		//

ORISSA HIGH COURT

MISC CASES FILED on :11/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	56/2021 CMAPL/116/2021	JAYANTI MOHAPATRA-MP	ASHOK KU. SARANGI
2	105/2021 CRLMP/896/2021	SUDIPTA KUMAR PANDA-MP	CHINMAYA KUMAR NAYAK
3	207/2021 TRP(C)/188/2021	ITISHREE DAS-MP	HRUDANANDA MOHAPATRA
4	461/2021 MACA/197/2021	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. MP	KAMESH CHANDRA SAHOO 1
5	462/2021 MACA/197/2021	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. MP	KAMESH CHANDRA SAHOO 1
6	539/2021 CRLA/706/2016	SAPTESWAR KHATUA-MP	M/S.MANAS CHAND MRS. SWAYAMPRAVA DASH
7	540/2021 CRLA/270/2021	SURENDRA JANI-MP	SRINIBAS PARIJA
8	541/2021 CRLA/270/2021	SURENDRA JANI-MP	
9	542/2021 CRLA/417/2014	K.SATYA@SARAT REDDY-MP	MR.SANGRAM SENAPATI
10	543/2021 CRLA/277/2021	MAMATA JENA @ PRADHAN-MP	MRUGANKA MAULI PATNAIK
11	595/2021 BLAPL/123/2021	MIR RAHAT ALLI @ MUNA-MP	AMULYA RATNA PANDA
12	596/2021 BLAPL/3609/2021	HRUDANANDA BISWAL @ TULU-MP	RAMANI KANTA PATTANAIAK
13	597/2021 BLAPL/1688/2020	SAILENDRA KUMAR SINGH-MP	AMIT PRASAD BOSE
14	598/2021 BLAPL/2666/2021	DURGA PRASAD SISA-MP	SANGRAM KESHARI ROUT
15	599/2021 BLAPL/236/2021	GOBINDA KUMBHAR-MP	PRASANTA KU SAHOO
16	600/2021 BLAPL/2628/2021	BISWANATH PANGI-MP	SANGRAM KESHARI ROUT
17	602/2021 BLAPL/8621/2020	BINOD KHORA-MP	PRASANTA KUMAR NANDA
18	603/2021 BLAPL/3956/2021	MAHE ALAM-MP	ASIT KUMAR JENA
19	846/2021 CRLMC/1073/2021	LAXMIPRIYA PRADHAN-MP	SIDDHARTHA SAMAL
20	847/2021 CRLMC/1074/2021	SUBASH CHANDRA MISHRA-MP	UMESH CHANDRA MOHANTY
21	848/2021 CRLMC/1730/2019	LAXMAN KUMAR PATRA-MP	MR.ASOK MOHANTY M/S.DEBARAJ MOHANTY
22	849/2021 CRLMC/1731/2019	ASHOK KUMAR SAHOO-MP	MR.ASOK MOHANTY M/S.DEBARAJ MOHANTY
23	850/2021 CRLMC/1356/2019	SOMNATH DATTA-MP	MR.ASOK MOHANTY M/S.A.MISHRA
24	851/2021 CRLMC/1068/2021	BIJU@RANJAN KUMAR SAHOO-MP	PARTHA SARATHI NAYAK
25	8068/2021 WP(C)/17753/2021	BISWAJIT NAYAK-MP	SANTOSH KUMAR NANDA
26	8069/2021	SHANTILATA JENA-MP	PRAMOD KUMAR SAHOO

27	WP(C)/17754/2021 8070/2021	NAROTTAM DASH-MP	H.N.MOHAPATRA
28	WP(C)/17756/2021 8071/2021	JAYARAM DAS-MP	PAMI RATH
29	WP(C)/17757/2021 8072/2021	MADHUSMITA NAYAK-MP	PARTHA SARATHI DAS
30	WP(C)/17758/2021 8073/2021	RAJ KUMAR BERIHA-MP	AMIT PRASAD BOSE
31	WP(C)/17762/2021 8074/2021	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
32	WP(C)/17764/2021 8075/2021	TAPAN KUMAR NAHAK-MP	BISWABIHARI MOHANTY
33	WP(C)/17053/2021 8077/2021	HIMANSHU MOHAN MOHANTY-MP	RAMAKANTA NAYAK
34	WP(C)/17771/2021 8078/2021	RAKESH TRIPATHY-MP	TRILOCHAN NANDA
35	WP(C)/17773/2021 8079/2021	ASHALATA JENA-MP	DILLIP RAY
36	WP(C)/17776/2021 8080/2021	PANKAJINI SAHOO-MP	BRAJA MOHAN SARANGI
37	WP(C)/17777/2021 8081/2021	PANKAJINI SAHOO-MP	BRAJA MOHAN SARANGI
38	WP(C)/17778/2021 8082/2021	DR. SAUMYA DARSAN MOHANTY-MP	DURGESH NARAYAN RATH
39	WP(C)/17779/2021 8083/2021	ALOKMAYEE PALAI-MP	SATYABRATA SENAPATI
40	WP(C)/17780/2021 8084/2021	PARBATI BEHERA @ PANDIT-MP	BISWAJIT MOHAPATRA
41	WP(C)/17783/2021 8085/2021	SUJATA MOHANTY-MP	M/S.M.S.SAHOO
42	WP(C)/8541/2019 8086/2021	ORISSA SECURITY AND SERVICE EMPLOYEES UNION-MIM/S.DURGA PRASAD NANDA	
43	WP(C)/15964/2016 8087/2021	SIVAPRASADA PADHI-MP	BIRAJA PRASANNA SATAPATHY
44	WP(C)/17784/2021 8088/2021	KAPILASH KANDAPAN-MP	ALOK KUMAR PANDA
45	WP(C)/17786/2021 8089/2021	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
46	WP(C)/17764/2021 8091/2021	GOBINDA BEHERA-MP	SAMIR KUMAR MISHRA
47	WP(C)/17787/2021 8092/2021	RASMITA NANDA-MP	PRASANTA KUMAR JENA
48	WP(C)/17789/2021 8093/2021	SUNANDA PRUSTY-MP	PRASANTA KUMAR JENA
49	WP(C)/17791/2021 8094/2021	PRAJNYA MISHRA-MP	PRASANTA KUMAR JENA
50	WP(C)/17792/2021 8095/2021	TRILOCHAN ROUL-MP	SOMANATH TRIPATHY
51	WP(C)/17793/2021 8096/2021	SUNITA MOHAPATRA-MP	PRASANTA KUMAR JENA
52	WP(C)/17794/2021 8097/2021	M/S. QUEEN READYMADE GARMENT MANUFACTURE INDIA	SANTU KUMAR MISHRA
53	WP(C)/17795/2021 601/2021	DEEPAK CHANDAN SAHOO-MP	LINGARAJ DASH
54	BLAPL/2392/2021 604/2021	SANJAY DEHURY-MP	
55	BLAPL/6961/2020 677/2021	DINABANDHU KANHAR-MP	
56	ABLAPL/3254/2020 678/2021	SANTU@ SANTOSH KUMAR BEHERA-MP	
57	ABLAPL/6845/2021 8076/2021	M/S GE POWER INDIA LTD.,-MP	
	WP(C)/8903/2018		